Declaration of Assets and Liabilities

Year- 2021-22

I, Sanjay Kumar Kamat, son of Sri Indu Kamat, Aged 37 years, belonging to Govt. of Bihar Service and presently working as Kram Patra Vitrak, Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents*:

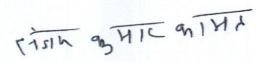
A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Sadhana Devi (Wife)	Dependent-1 Name Suraj Kumar (Son)	Name Suhani Kumari (Daughter)	Name Sonu Kumar (Son)
(i)	Cash	Rs. 5,000	Rs. 2000	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	(1) Rs. 10,000.00 (Approx) in Saving A/C(SBI, BLA, Branch, Patna) Rs. 40,000.00 Fix Deposit in SBI.	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in/ companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policy 12,600/- Yearly	LIC Policy 13,536/- Yearly	NIL	NIL	NIL
(v)	Motor vehicles (details of make, etc)	Motor Cycle (Glamour +) 2016	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	Gold-15gm.	NIL	NIL	NIL
(vii)	Other assets, such as values of claims/interest	Domestic Assests and Home Applicances	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non-listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.





B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependent-1 Name	Dependent-2 (s)	Dependent-3 Etc. Name
(i)	Agricultural Land - Locations(s) - Survey number(s) - Extent (Total measurement)	NIL	NIL	NIL	NIL	NIL
	-Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses /Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions (s) / Department (s)	Amount outstanding as on 21.01.2021
(a)	(i) Loans from Banks	NIL	
	(ii) Loans from financial institutions	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	
	(b) dues to departments dealing with supply of water	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	
	(d) dues to departments dealing with telephones	NIL	
	(e) dues to departments dealing with government transport (including aircrafts and helicopters)	NIL	
	(f) Other dues, if any	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which income Tax Return filed. Give also Permanent Account	NIL PAN NO. BBYPK9235K	
	Number(PAN)]	THE THE BUTTIES AND IN	
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed.]	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	
	(iv) Property Tax	NIL	

C. Personal Detail

GPF/CPF/PRAN No. : 110105365401

Gender : Male

Date of Birth : 02-01-1985

Class/Group : 'D

Cadre : KRAM PATRA VITRAK

Home District : SAHARSA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: (1514 93 71 C 97 17)

Name of Employee: SANJAY KUMAR KAMAT

Designation: KRAM PATRA VITRAK

Department: BIHAR LEGISLATIVE ASSEMBLY, PATNA.

Place:-Patna

Date: 25/2/2022